

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-218-2020

IN

PILWP 44-2018

State of Goa and Anr
in Goa Bachao Abhiyan and anr. ... Applicants
Versus
State of Goa and Anr. ... Respondents

Mr. D.J. Pangam, Advocate General with Mr. Deep Shirodkar,
Additional Government Advocate for the applicants.

Ms. Norma Alvares with Ms. Anamika Gode, Advocates for the
original respondents.

Mr. D.J. Pangam, Advocate General with Mr. Deep Shirodkar,
Additional Government Advocate for the Original respondents
Nos.1,2 and 3.

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 16th December, 2020.

P.C.:

Taking into consideration the orders earlier made,
this petition and connected petitions are posted for final hearing

in the week commencing from 01/02/2021 subject to over night part heard matters.

2. The learned Counsel for the parties states that pleading are complete in all respects in these matters.

3. This application for early hearing is accordingly disposed of.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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